

Defective Case Register from 2025-06-19 to 2025-06-19

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CRLMP/18217/2025	SURAJ MOHANTY	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
2	D-ABLAPL/18172/2025	TUKUNA KUMAR MISHRA	2025-06-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
3	D-CRLMP/16104/2025	BIJAY KUMAR BEHERA	2025-06-19	PAGE NO. 9 NOT LEGIBLE
4	D-CRLA/16702/2025	TARA PRASAD MOHAPATRA	2025-06-19	Para no.wrongly furnished in declaration of affidavit
5	D-CRLA/14920/2025	SHIBANI SHANKAR PRADHAN	2025-06-19	1.Declaration furnished appears not correct .
6	D-RPFAM/24033/2025	RABINDRA NATH PRUSTY	2025-06-19	3-AUTHENTICATION FEE IS DEFICIENT.
7	D-MACA/22632/2025	DEBASISH PATNAIK	2025-06-19	1. Period of Delay 2 days 2. Court Fee Rs.10,000/ payable, not paid
8	D-MACA/22633/2025	DEBASISH PATNAIK	2025-06-19	Court Fee Rs.2000/payable , not paid
9	D-MATA/23580/2025	RAJU KUMAR SATPATHY	2025-06-19	Period of Delay 3 days
10	D-WP(C)/23675/2025	SIDDHARTHA SAMAL	2025-06-19	Rule- 8 of O.H.C, P.I.L rule not complied with
11	D-WP(C)/23686/2025	SAROJA KANTA SAMAL	2025-06-19	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 in the I.A of the affidavit not correctly mentioned.
12	D-CRLREV/17695/2025	AKASH ACHARYA	2025-06-19	1.A .fees of Rs .3.30 paisa not paid 2.Vakalatnama properly stamped, Executed and accepted -Not executed 3. Cause Title Not In order .Petitioner is not represented . 4. Provision of Law Not correctly furnished . 5.In affidavit and declaration deponent have not put her signature ,Father/Husband name not furnished . 6 .P.S case no ,G .Rcase.and crl.misc no.not correctly furnished in revn .petition . 7 .Certificate of non filing of revn .before concerned Sessions judge not furnished and certificate of good ground not furnished . 4 .In revn .affidavit ,I .A furnished .
13	D-MATA/23669/2025	DURGA PRASANNA MISHRA	2025-06-19	Period of Delay 51 days
14	D-FAO/23825/2025	SUBRAT SATPATHY	2025-06-19	receipt showing deposit of award not filed
15	D-WP(C)/24090/2025	PRABIN DAS	2025-06-19	14-NOT PROPERLY INDEXED.

				Status of parties not correct in index.
16	D-FAO/22650/2025	SUBRAT SATPATHY	2025-06-19	being aggrieved not furnished in appeal, receipt showing deposit of award not filed
17	D-ABLAPL/18114/2025	TAPAN JYOTI PANI	2025-06-19	1- Date of F.I.R. in the Date Chart not tally with Annexure -1.
18	D-ABLAPL/18082/2025	DEEPAK KU SAHOO	2025-06-19	1.Petition copy is not in proper font. 2.F.I.R.Copy on page No. 8 and 9 is side cut off. 3.Date Chart is not proper. 4.Declaration under affidavit is not proper
19	D-CRLMC/17696/2025	BISWAJIT MOHAPATRA	2025-06-19	CT case no. wrongly mentioned in cause title as per rejection order.
20	D-CONTC/20772/2025	ADV.	2025-06-19	Postal receipt / A.D. not filed.
21	D-TRP(C)/23389/2025	DEBARAJ MOHANTY	2025-06-19	Para no. not mentioned in the Declaration.
22	D-WP(C)/24089/2025	PRABIN DAS	2025-06-19	14-NOT PROPERLY INDEXED. Status of party not correct in index.
23	D-CRLMC/17698/2025	BISWAJIT MOHAPATRA	2025-06-19	C.T case type not correct in cause title as per rejection order.
24	D-GCRLA/13840/2025	ADDL.STANDING COUNSEL	2025-06-19	Index not filed
25	D-CONTC/19985/2025	ADV.	2025-06-19	W.P (c) no not correct in index as per annex.1
26	D-GCRLA/17182/2025	ADDL. STANDING COUNSEL	2025-06-19	Index not filed
27	D-WP(C)/23832/2025	DILLIP KUMAR RAY	2025-06-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. Synopsis and date chart not mentioned.Prayer mentioned twice
28	D-CRP/24120/2025	ABINASH ROUTRAY	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee of Rs.15/- to be Paid.
29	D-CONTC/20167/2025	ADV.	2025-06-19	Copy of Judgement dtd. 12-1-2024 passed in W.P (c) no17067/2023 to be filed
30	D-ABLAPL/18091/2025	ALOK KUMAR MOHAPATRA	2025-06-19	1.Annexure not properly mentioned in the Index as well as Sl. No. 2. G.R.No. left blank in Synopsis,Cause Title,Petition and Prayer portion. 3.BNSS provision not properly mentioned in A.Slip.
31	D-ABLAPL/18112/2025	SUDHASHREE PASAYAT	2025-06-19	1-Page of the Petition not properly Arranged.
32	D-CONTC/20420/2025	SUJATA SAHOO	2025-06-19	1. Addressed of the Honble C.J. not correctly furnished in I.A. petition
33	D-CONTC/19977/2025	ADV.	2025-06-19	1.Name of op.party in index and page no.6 not tally with cause title.2.Cause title of annex.1 to be filed.
34	D-TRP(C)/23760/2025	BIDESHI KUMAR GHADEI	2025-06-19	Year of the CRP case no. wrongly furnished in Synopsis and para no.1.
35	D-ABLAPL/17891/2025	T.NARAYANA MURTY	2025-06-19	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL

				LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION Petitioner age is not mentioned in the cause Title.
36	D-BLAPL/18139/2025	PARTHA SARATHI DAS	2025-06-19	Page no. 7 and 8 not legible
37	D-CONTC/22551/2025	ADV.	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-CMP/22297/2025	SALAUDDIN KHAN	2025-06-19	A.Fee of Rs.30/- to be Paid.
39	D-ABLAPL/18120/2025	PRANAB KUMAR SAMANTRAY	2025-06-19	1- Date of F. I. R. in List of Dates not tally with Annexure _ 1 and 2.
40	D-BLAPL/17541/2025	RAJENDRA NARAYAN ROUT	2025-06-19	FIR copy not attached to case. P.S. case No not mentioned in C. Copy.
41	D-BLAPL/17542/2025	AKSHAYA KUMAR SAHOO	2025-06-19	FIR copy not attached to case file. CT Case No not mentioned in the Certified Copy Filed.
42	D-ABLAPL/18011/2025	AKSHAYA KUMAR SAHOO	2025-06-19	1.Date chart not properly marked. 2. Annexure-4 not attested by the Advocate.
43	D-WP(C)/24022/2025	RAKESH BEHERA	2025-06-19	Hologram of Rs.50/- not affixed on the V.nama.
44	D-ABLAPL/18019/2025	PRAMOD KUMAR MISHRA	2025-06-19	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY.
45	D-WP(C)/23894/2025	DILLIP KUMAR RAY	2025-06-19	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-RPFAM/24131/2025	BISHNU PRASAD PRADHAN	2025-06-19	good ground not furnished
47	D-ABLAPL/18025/2025	SATYA RANJAN MULIA	2025-06-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
48	D-CONTC/20609/2025	ADV.	2025-06-19	CONTEMPT IS PREMATURE CASE AS PER ORDER NO-1 DATED 9.4.2025
49	D-ABLAPL/18008/2025	ARUN KUMAR BUDHIA	2025-06-19	1. The name of the victim may be redacted from the petition. 2.Index and Date chart not properly page marked.
50	D-WP(C)/23903/2025	BADRINARAYAN PANDA	2025-06-19	Vernacular Certificate Not Furnished Both in petition and IA
51	D-ABLAPL/18028/2025	PRASANTA KUMAR NANDA	2025-06-19	1. In affidavit ,name of the petitioner is not tally with cause title of the application. 2.In declaration of the affidavit, Occupation of the deponent is not tally with affidavit.
52	D-WP(C)/23315/2025	DAMODAR PATRA	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

53	D-WP(C)/23629/2025	BIDYADHAR MANSING	2025-06-19	Annexures not with petition as per Indix2- V nama filed without court fee
54	D-ABLAPL/18030/2025	BHABANI SANKAR DAS	2025-06-19	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 1. Annexure 1 is not neat and legible 2. name of the petitioner as mentioned in the synopsis, date chart and affidavit is not tally with cause title of the application
55	D-WP(C)/23322/2025	SAROJA KANTA SAMAL	2025-06-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-CRLMC/17090/2025	GOPAL KRUSHNA MOHANTY	2025-06-19	1. Certified copy of annex-1 not filed
57	D-CRLMC/16965/2025	SUDHANSU SEKHAR JENA	2025-06-19	1. As per index CMC No. 1584/ 2023 not mentioned in the page no. 14 of annex. 2. State not made a party in the petition.
58	D-ABLAPL/18133/2025	MANORANJAN MUDULI	2025-06-19	Page no.13 not legible.
59	D-BLAPL/18111/2025	ASUTOSH TRIPATHY	2025-06-19	Instead of filing free copy of Rejection order Xerox copy of free copy of Rejection order is filed.
60	D-CMP/22773/2025	LAXMINARAYAN PATEL	2025-06-19	1. Prayer of the Petition be corrected. 2. The name of Court and Case No mentioned in A-4 does not tally with the Index. 3. The name of the Court and Case No in A-5 also does not tally with the Index
61	D-WA/23992/2025	PRASANTA KUMAR MISHRA	2025-06-19	i) Para no. not correctly furnished. ii) Confined more than one prayer. ii) Put up for SR after removal of defects. Code Incorrect.
62	D-ABLAPL/18138/2025	JYOTIRMAYA SAHOO	2025-06-19	Copy of the F.I.R. dtd. does not tally with Index and para 3.
63	D-WP(C)/23676/2025	PRAFULLA KUMAR MOHAPATRA	2025-06-19	Page 11 not neat.
64	D-WA/20498/2025	PRAFULLA KUMAR LENKA	2025-06-19	Code Incorrect. 2. Para no. not furnished in I.A.
65	D-WP(C)/23846/2025	DILLIP KUMAR RAY	2025-06-19	6-RECEIPT SHOWING SERV. COPY TO AG/CG/IT/CT/ETC. NOT FILED.
66	D-CRP/24123/2025	ABINASH ROUTRAY	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. D.C. Fee of Rs.15/- to be Paid.
67	D-WP(C)/23313/2025	BIDYADHAR MANSING	2025-06-19	1. Paragraphs not correctly mentioned in declaration. 2. Total amount Rs 89/- not paid in V.nama. 3. Court fee not paid in petition and I.A.
68	D-ABLAPL/18045/2025	SUSANTA KUMAR SAHU	2025-06-19	1. In date chart year of ABLAPL is mentioned 2024 instead of 2025
69	D-CRLMC/16550/2025	SOUMYA RANJAN MOHANTY	2025-06-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the petitioner in cause title not tally with affidavit. 2. Certified copy of

				annex-1 not filed
70	D-WP(C)/23324/2025	SAROJA KANTA SAMAL	2025-06-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
71	D-RSA/23836/2025	NISHIKANTA MOHAPATRA	2025-06-19	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 147 days.I.A for condonation of delay not filed. 2. Court Fee Rs.165/- Payable Not Paid 3. Authentication fee due on the Appellate Court Judgement Rs 02/- Not Paid. 4.Appellants No-3 and 4 of L.A.Court not made Parties in this Appeal. 5.C. Fee Payable and Paid not stated in the Memo. of Appeal. 6.The Date in the Being Aggrieved Grounds and Prayer Portion be corrected
72	D-ABLAPL/18047/2025	NABA KISHORE GURU	2025-06-19	1. Attested Annexure is not filled
73	D-BLAPL/18077/2025	SARBESWAR SAHOO	2025-06-19	1.Deponent not signed in affidavit .2 BLAPLnumber not tally.annexure 4as per index and para 7
74	D-ABLAPL/18093/2025	ALOK KUMAR MOHAPATRA	2025-06-19	1.Serial No. and Annexure are not properly marked in Index. 2. G.R.No. left blank in Synopsis,Cause Title,Petition and Prayer portion.
75	D-ABLAPL/18050/2025	MRUTYUNJAYA MAHARANA	2025-06-19	1. Page no 15 is not properly annexed
76	D-ABLAPL/17984/2025	JYOTIRMAY GUPTA	2025-06-19	Age not mentioned in Petitioner no.5.
77	D-BLAPL/18183/2025	PANCHANAN PANIGRAHI	2025-06-19	AS PER REJECTION ORDER THE NAME OF LOWER COURT MENTIONED IN CAUSE TITLE NOT TALLY.
78	D-ABLAPL/18084/2025	BIRAJA PRASAD NANDA	2025-06-19	1. The name of the petitioner No.1 does not tally with that of his signature in Affidavit and V.nama. 2.Page No 9 and 10 side cut off.
79	D-ABLAPL/18203/2025	KARUNAKAR DAS	2025-06-19	1. ABLAPL Petition not properly page marked in Index.2. Annexure-2 not marked on the file. 3..Receipt Showing Serv.copy To cg not Filed.
80	D-ABLAPL/18049/2025	NABA KISHORE GURU	2025-06-19	1. In prayer,G.R case no is not correctly furnished. 2. Attested Annexure is not filled
81	D-BLAPL/18051/2025	BISWAJIT MOHAPATRA	2025-06-19	put up S.R.after redacting the name of victim /Informant in connection with POCSO matter.
82	D-ABLAPL/18207/2025	JAJATI KESHARI KHUNTIA	2025-06-19	1. Date of F.I.R.under Annexure-1 does not tally with para-2 of the petition.
83	D-BLAPL/17870/2025	MANASI MOHAPATRA	2025-06-19	1-Name of the Filing Advocate Not in Capital letters in the Index, Synopsis , Petition and Affidavit.
84	D-CMP/22425/2025	BIBHUTI BHUSAN MISHRA (SR.	2025-06-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

		PANEL COUNSEL)		10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED HCBA Welfare Fee of Rs.50/- to be Paid on the Memo of Appearance
85	D-BLAPL/17929/2025	AKSHAYA KUMAR SAHOO	2025-06-19	1.FIR AND CT case numbers not mentioned in Rejection copy of annexure 1.
86	D-BLAPL/17810/2025	PRIYA RANJAN SINGH	2025-06-19	1-Date Chart not page marked.
87	D-BLAPL/18119/2025	PARTHA SARATHI DAS	2025-06-19	page 9 is not neat
88	D-WP(C)/24062/2025	PRABIN DAS	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
89	D-BLAPL/18192/2025	SATYA NARAYAN MISHRA 4	2025-06-19	Synopsis and date chart not mentioned in the petition.
90	D-CRLMC/15423/2025	SURIYA MOHAPATRA	2025-06-19	1. CRLMC number left blanks in reference certificate. 2. Page nos. 16 and 17 between one page not paginated.
91	D-BLAPL/17814/2025	PRASANTA KUMAR ROUTRAY	2025-06-19	1-In Date Chart the date of F.I.R.furnished incorrect.2-Annexure-3 not mentioned in page no. 17.
92	D-BLAPL/18126/2025	SUBHALATA PRIYADARSINI	2025-06-19	1. PS Case No is incorrectly mentioned in page-2 paragraph-1. 2. Vernacular certificate is not signed.
93	D-BLAPL/17902/2025	PARTHA SARATHI DAS	2025-06-19	Case Relates to ST Case no76 of 2023 but Free copy it is mentioned as Sessions case No 76 of 2023.
94	D-WP(C)/23314/2025	BIDYADHAR MANSING	2025-06-19	.Alphabetic B not page mark in index.2.Court fee not paid in petition and I.A.3 .Stamp not paid in V.nama.
95	D-WP(C)/24057/2025	PRABIN DAS	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
96	D-ABLAPL/18018/2025	GOPAL KRUSHNA ACHARYA	2025-06-19	1-COURT FEE IS DEFICIENT. 1.P.S. name is not correct in Cause Title.
97	D-BLAPL/18134/2025	AMITAV TRIPATHY	2025-06-19	Paragraph mentioned in Point 4 Statement of Fact of Affidavit is incorrect.
98	D-CMP/24070/2025	AMITAV TRIPATHY	2025-06-19	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The discrepancy in the name of Petitioner No-3 as per Trial Court be reconciled
99	D-WP(C)/24059/2025	PRABIN DAS	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
100	D-BLAPL/17832/2025	ARIJEET MISHRA	2025-06-19	1-Paragraph no. mentioned incorrect in Affidavit.

101	D-WP(C)/24051/2025	PRABIN DAS	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
102	D-BLAPL/17943/2025	PRATIK NAYAK	2025-06-19	Rejection order not tally with Cause title and Honble Court not tally.
103	D-ABLAPL/18201/2025	PRAJIT KUMAR PRADHAN	2025-06-19	1. A.Bail no.19447/2019 in ref. certificate not tally with FIR details. 2.Date of order in annex.3 not tally with index.
104	D-WP(C)/24055/2025	PRABIN DAS	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
105	D-CRLA/17933/2025	ANJAN KUMAR BISWAL	2025-06-19	Certified copy of order filed is dated 12 .06 .2025 ,but in index ,synopsis ,para -6 ,being aggrieved ,grounds A ,H and prayer of Appeal memo it is mentioned 02 .06 .2025
106	D-BLAPL/17916/2025	SUSHANTA KUMAR JOSHI	2025-06-19	1-Page nos. 9 13 14 19 and 20 not neat and Legible.2- Provision of law not correctly furnished.3-Mobile no. not mentioned of the appearing Advocate in the Vakalatnama.4- Annexure -2 not mentioned in the Date Chart.5- Date of Rejection order mentioned incorrect in petition vide Annexure -3.6- Paragraph no. not mentioned in the Declaration of the Affidavit. 7 -Name and Enrollment no. of the Filing Advocate not in Capital Letters in the Petition. 8..mobile Phone Numbers Of All The Signing Advocates Not Indicated 9..Name Of The Filing Advocate Not In Capital Letters In The Petition
107	D-BLAPL/17922/2025	PARTHA SARATHI DAS	2025-06-19	1- Page nos.7 8 and 11 not neat and Legible.2-Annexure-1 not Attested.
108	D-WP(C)/24054/2025	PRABIN DAS	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
109	D-CRLA/16188/2025	DEBASNAN DAS	2025-06-19	Period of Delay 02 days (Vacation period) 2. Synopsis,List of dates and Appeal memo not chronologically mention in index.
110	D-BLAPL/18022/2025	BIJAYA KUMAR RAGADA	2025-06-19	1. As per rejection order, the name of the Lower Court does not tally with para-4 of the petition.
111	D-WP(C)/24052/2025	PRABIN DAS	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
112	D-WP(C)/24053/2025	PRABIN DAS	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
113	D-BLAPL/17849/2025	SURYAKANTA DWIBEDI	2025-06-19	Instead of filing Free Copy of Rejection order xerox copy of free copy of Rejection order filed

114	D-CRLMP/17333/2025	ALOK KUMAR MOHAPATRA	2025-06-19	.Subject Code Not Furnished .
115	D-BLAPL/17907/2025	SAGARIKA SAHOO	2025-06-19	1- Particular dates not properly furnished in Date Chart Sl. no.1 and 2.
116	D-ABLAPL/18089/2025	RAJIB LOCHAN PATTNAIK	2025-06-19	Index shows Bail Application instead of ABLAPL Application. Annexure 1 is not properly attested.
117	D-ABLAPL/18191/2025	ALOK KUMAR MOHAPATRA	2025-06-19	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Rs. 50/- to be paid on V.nama.
118	D-CRLMP/16743/2025	SUSHANTA HARICHANDAN	2025-06-19	20-VERNACULAR CERTIFICATE NOT FURNISHED.
119	D-ABLAPL/18092/2025	ALOK KUMAR MOHAPATRA	2025-06-19	1. Page 15 is not neat. 2. Annexure -1 is not properly attested.3. GR case No is not furnished
120	D-ABLAPL/18199/2025	KARUNAKAR DAS	2025-06-19	.Receipt Showing Serv.copy To cg not Filed.
121	D-CONTC/20519/2025	SK.MD.NAZMUL HAQUE	2025-06-19	1. Vernacular certificate not furnished. 2. Nomenclature not furnished in V.nama. 3. Date of order not correctly furnished in Reference certificate.
122	D-CRLMC/17728/2025	PABITRA KUMAR NAYAK	2025-06-19	.Subject Code incorrectly Mentioned
123	D-WP(C)/23108/2025	NIROD KUMAR SAHU	2025-06-19	1.Page Nos.52 to 55 and 59 are not legible.
124	D-CRLMC/17864/2025	SOUBHAGYA KUMAR DASH	2025-06-19	8-CAUSE TITLE NOT IN ORDER.
125	D-WP(C)/23142/2025	SHAKTI DATTA TRIPATHY	2025-06-19	1.Page no.12 is not legible
126	D-CRLMC/17701/2025	HRUDANANDA MOHAPATRA	2025-06-19	C .copy of annexure-1 not filed.
127	D-ABLAPL/18107/2025	RATNAKAR SAMANTASINGHAR	2025-06-19	. Annexure-3 not legible 2. No of paragraphs mentioned in the declaration of the affidavit is not correct.
128	D-CONTC/23606/2025	SUVENDU KUMAR SETHI	2025-06-19	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
129	D-ABLAPL/18110/2025	AJIT CH MOHAPATRA	2025-06-19	Page 8 is Partly Legible.
130	D-CRLMA/17592/2025	ADV.	2025-06-19	Put up for SR after filing of C. copy of impugned order.
131	D-ABLAPL/18078/2025	SAROJ RANJAN SUBUDHI	2025-06-19	Index shows Bail Application instead of ABLAPL Application.
132	D-CONTC/22916/2025	ADV	2025-06-19	Code Not indicated in petition.
133	D-WA/17876/2025	BISHNU PRASAD PRADHAN	2025-06-19	1. Period of Delay 35 DAYS 2. Authentication fee due on the Appellate Court Judgement Rs 3/- NOT PAID 3.PAGE NO. 86 and 110 NOT NEAT and LEGIBLE
134	D-ABLAPL/18095/2025	ALOK KUMAR MOHAPATRA	2025-06-19	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				GR Case No. not mentioned
135	D-ABLAPL/18102/2025	BIJAYA KUMAR BEHERA 1	2025-06-19	1. No of paragraphs mentioned in the declaration of the affidavit is not correct 2. Code mentioned in the assessment slip is wrong
136	D-ABLAPL/18094/2025	ALOK KUMAR MOHAPATRA	2025-06-19	1. Vakalatanama not proper 2. GR Case No. not mentioned 3. Name of petitioner in affidavit not tally with cause title 4. Annexure 2 Page 14 15 not legible
137	D-WA/19908/2025	SWAPNA KUMAR OJHA	2025-06-19	1.Cause Title Not in order 2. Provision of Law Incorrect. 3.Address of the Honble Court not furnished
138	D-WA/18014/2025	BISHNU PRASAD PRADHAN	2025-06-19	1. Period of Delay 27 DAYS 2.Authentication fee due on the Appellate Court Judgement Rs 3/- NOT PAID 3. PAGE NO. 107 NOT NEAT and LEGIBLE

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 19-06-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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